

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

Date : 10/05/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr.Mukul Singh,Adv.
Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

the Four weeks time as last chance is given to the Ld.counsel for
petitioner to comply with the terms of the order
dated 28.03.2016 of this Court in respect of the deceased respondent
No.2.
List the matter again on 02.08.2016.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2016.05.10
16:33:14 TLT
Reason: